

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:5399
ANSWERED ON:09.05.2012
TRANSFER OF COAL BLOCKS
Singh Shri Bhola

Will the Minister of COAL be pleased to state:

- (a) whether several cases of mutual sale and transfer of captive coal blocks, allocated by the Government to the private sector, have come to light and if so, the details thereof;
- (b) whether any complaint has been registered with the Government in this regard and if so, the details thereof;
- (c) if not, whether such mutual transfer after the allocation of captive coal blocks by the Government to private sector is as per rules;
- (d) if so, whether captive coal block holders of the private sector have sent requests for permission to the Government to sell or transfer coal blocks and if so, the detailed list of captive coal block holders who have sent such requests;
- (e) if not, whether the Government has conducted any inquiry taking cognizance of illegal transfer and sale of captive coal blocks; and
- (f) if so, the details of outcome of inquiry and the action taken thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): No, Sir.

(c) to (f): Do not arise in view of reply given at (a) & (b) above.